

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 101
CP-103/2021

IN THE MATTER OF:

Mr. Rajbir Singh Makhni

... **Applicant/Petitioner**

Vs

**M/s. Diwakar Commercials Pvt. Ltd. &
Ors.**

... **Respondent**

Under Section: 59 of Companies Act

Order delivered on 12.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Sanyat Lodha, Ms. Sanjana Saddy and Ms. Harshita Singhal, Advs. for the Applicant

ORDER

Ld. Counsel appearing for the Applicant submits that on similar facts, another application is filed by Ms. Poonam Makhni, which is listed for hearing on 16.07.2021. So, this Application may also be listed on that day.

Issue notice upon the Respondent by all modes including the email id of the Respondents as well as through the process of the Bench. The Affidavit of service be filed within a week from today. List the matter on 16.07.2021.

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)